प्रेस प्रकाशनी PRESS RELEASE



भारतीय रिज़र्व बैंक RESERVE BANK OF INDIA

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May 10, 2022

7 Non-Banking Financial Companies surrender their Certificate of Registration to Reserve Bank of India

The following 7 Non-Banking Financial Companies (NBFCs) have surrendered the Certificate of Registration (CoR) granted to them by the Reserve Bank of India (RBI). The RBI, in exercise of powers conferred on it under Section 45-IA (6) of the Reserve Bank of India Act, 1934, has therefore cancelled their CoR.

Sr. No.	Name of the Company	Registered Office Address	CoR No.	CoR Issued on	Cancellation Order Date
1	Pondicherry Industrial Promotion Development and Investment Corporation Ltd.	60, Romain Rolland Street, Puducherry- 605001	B-07-00529	October 05, 2004	April 11, 2022
2	D. Devaraj Urs Backward Classes Development Corporation Limited	16-D, 4th Floor, Devaraj Urs Bhavan, Millers Tank Bund Area, Vasant Nagar, Bangalore, Karnataka-560052	N-02.00223	July 26, 2006	April 12, 2022
3	V. Rama Krishna Sons Private Limited	Old No. 5, (New No. 9), First Crescent Park Road, Gandhinagar, Adyar, Chennai, Tamil Nadu- 600 020	B-07.00169	June 20, 2002	April 13, 2022
4	Lucky Mercantile Private Limited	Ankur Manor, Suite No. C-1,1st Floor, New No.271, Old No.182, Poonamallee High Road, Kilpauk, Chennai, Tamil Nadu-600 010	07-00088	March 06, 1998	April 19, 2022
5	Magnum Credit & Consultants Pvt. Ltd.	12, Darga Road, Ground Floor, Kolkata, West Bengal-700017	B.05.03755	March 13, 2001	April 20, 2022
6	Optacredit Fintech Private Limited	Raamsree, No.20, 1st Floor, Sadullah Street, T. Nagar, Chennai, Tamil Nadu-600017	B.07.00154	December 21, 2016	April 27, 2022
7	Shreyas Holdings Pvt. Ltd.	7, Ganesh Chandra Avenue, 4th Floor, Room No. 6, Kolkata, West Bengal-700013	05.03086	March 31, 1999	April 29, 2022

As such, the above companies shall not transact the business of a Non-Banking Financial Institution, as defined in clause (a) of Section 45-I of the Reserve Bank of India Act, 1934.

(Yogesh Dayal) Chief General Manager